

Annexure 3

Name of the corporate Debtor: Opto Circuits (India) Ltd.

Date of Commencement of CIRP: 16.11.2022

List of creditors as on: 30.04.2023

List of Secured Financial Creditors (other than financial creditor belonging to any class of creditors)

(Amount in INR)

Sr. No.	Name of Creditor	Details of claim received		Details of claim admitted				Amount of contingent claims	Amount of any mutual dues, that may be	Amount of claims not admitted	Amount of claims under verification	Remarks, if any	
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	whether related party						% of voting share in CoC
1	ICICI Bank	12-12-22	1,613,903,054	1,613,903,054	Non Fund Based - Secured	-	No	6.91%	-	-	-	Value of security: Opto Circuits India Limited - Nil; Security over current and movable fixed assets of Criticare Systems Sdn Bhd. (@Wholly owned step down subsidiary of borrower based out of Malaysia) - value of security estimated as NIL; Criticare Systems Sdn. Bhd Suite 23-05, 23rd Floor Menara Zurich, No 15 Jalan Dato Abdullah Tahir, Johor Bahru, Johor, Malaysia	
2	State Bank of India	09-12-22	5,361,160,486	5,355,104,590	Fund Based - Secured	-	No	22.94%	-	-	6,055,896.00	Primary: Pari Pasu Charge on Company's entire stocks and receivables along with DBS Bank Ltd., Indusind Bank Ltd. And Standard Chartered Bank. Collateral: EM of Land and Building standing in the name of OCL situated at Plot No. 83, Sy No 62 part, measuring 1.5 acres at Doddabattur Hobli, Begur Taluk, Bangalore South Taluk(exclusively to SBI); 1st Charge on the other fixed assets of the company (excluding assets financed by DBS Bank); Guarantee-Personal Guarantee of Promoters	
3	JCF Yes Trust 2022-23/18 Trust(JCF ARC) vide letter dated 30/10/22 recd on 05/01/23 Earlier claimed as Yes Bank	14-12-22	699,845,064	699,845,064	Fund Based - Secured	-	No	3.00%	-	-	-	First Pari Pasu charge over current assets created vide hypothecation deed date 12.11.2011; Demand Promisory note along with letter of continuity dated 12.11.2021	
4	Standard Chartered Bank India	13-12-22	6,948,887,607	6,948,887,607	Fund Based - Secured	-	No	29.76%	-	-	-	All present and future book debts, outstanding moneys receivable, claims and bills which are due and owing or which have at any time during the continuance of this security become due and owing to the defendant in the course of its business by any person, firm, company or body corporate or by the government department or office or any municipal or local or public or semit government body or authority or any body corporate or undertaking or project whatever in the public sector all present and future stock in trade consisting of raw material, finished goods in process of manufacturing and other merchandise whatsoever, being moveable properties, now or at any time after the execution of the Memorandum of Hypothecation: (i) belonging to the defendant; or (ii) at the Defendant's disposal; or (iii) stored or be stored or brought in to upon or in course of transit to the defendant's factory or premises including at the plot No. 83, Electronics City, Bengaluru South, Karnataka 560100(or at any other place in the defendant's possession or occupation or at any other place)	
5	Bank of Nova Scotia	16-12-22	3,662,773,140	3,662,161,828	Fund Based - Secured	-	No	15.69%	-	611,312	-	Hypothecation of Goods and Receivables; Corporate Guarantee issued by Opto Infrastructure Limited; Demand Promisory Notes; Letter of continuity for continuing security in relation to overdraft/cash credit account; agreement for commercial letter of credit; letter of counter guarantee/indemnity; MOE recording title deeds by Opto Infrastructure limited; Declaration of clear title of the immovable properties mortgaged by deposit of title deeds	
6	Indusind Bank	21-12-22	164,653,898	164,653,898	Fund Based - Secured	186,577,551	No	0.71%	-	-	-	Corporate Guarantee by Opto Infrastructure Limited ; Immoveable Property owned by Opto Infrastructure Limited and Exclusively Mortgaged to Indusind Bank for Loan availed by Opto Circuits India Ltd. ; 2. Equitable mortgage on the property (KIADB Land) at Nanjangud owned by Opto Infrastructure Ltd(OIL) for facility availed by Opto Circuits India Limited; "All that piece and parcel of property bearing Sy No. 81 measuring 2 Acres, Sy No. 82/1 measuring 3 acres 20 guntas, sy no. 82/2 measuring 3 acres 16 guntas, sy no. 83/1 measuring 1-37, sy no. 84 measuring 2 acres 05 guntas, Sy no. 86/1CP measuring 1acre, sy. no. 88/2 measuring 3 acres 30 guntas, sy no. 89/1A measuring 5 acres 4 guntas, sy no. 88/1B measuring 2 acres 03 guntas, sy no. 90 measuring 3 acres 32 guntas, situated at kallajalli village, kasaba hobli, Nanjangud Taluk Mysore District. "; 3. Paripasu charge on stock and book debts of the company ; 4. pledge of shares of Eurocor Malaysia and Unetix USA	
7	DBS Bank Limited, Singapore	10-01-23	187,360,701	187,360,701	-	-	-	0.80%	-	-	-	First ranking and exclusive charge on all moveable fixed assets of the company as describe in Schedule 1 and relevant insurance policies as mentioned in Schedule 2 of Deed of Hypothecation dated July 15, 2009	
8	DBS Bank India Limited	10-01-23	2,924,734,819	2,924,734,819	-	-	-	12.53%	-	-	-	All the current assets of the company such as stock of all finished goods, semi-finished goods, work in progress and raw materials belonging to the borrower, all the borrower present and future book debts, outstanding monies receivables, claims, bills, contracts, engagements, securities, investments, rights and assets pertaining to any credit facility whic are due adn payable to the borrower as mentioend in agreement for hypothecation dated 22nd december 2008	
9	HDFC Bank	15-02-23	2,636,327,950	1,790,392,429	-	-	-	7.67%	-	845,935,521	-	Rs.84,53,551 rejected is because excess rate of interest was charged than the agreed rate and the same is communicated to the HDFC bank.	
	Total		24,199,646,720	23,347,043,990		186,577,551		100.00%	-	-	846,546,833	6,055,896	

Note 1 : Claims submitted to IRP/RP are verified as per supporting documents submitted and are subject to reconciliation with complete/correct books of accounts/records of the Corporate Debtor yet to be provided by Erstwhile management to IRP/RP